NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-479(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: Positive Management Pvt. Ltd. Vs. Ahoka Multiyarn Mills Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Amit Agrawal & Ms. Nity Mittal, Advocates

For the Respondent:

None

ORDER

Notice to the Respondent. Service be effected vide all modes on the Respondent at its corporate address as well as through the Directors, returnable on 23rd November, 2017. Affidavit of service be filed.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)